

**Central Administrative Tribunal  
Principal Bench**

**OA No.3779/2013**

New Delhi, this the 5<sup>th</sup> day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Vishram Meena  
S/o Sh. Ram Khilari Meena  
R/o C-55, Railway Colony  
Tughlakabad, New Delhi. ....Applicant

(By Advocate: None )  
Vs.

1. Director General (Works)  
CPWD, Nirman Bhawan  
New Delhi.
2. Superintending Engineer  
Office Incharge, Engineer Ghaziabad  
Central Division  
CPWD CGO – 1<sup>st</sup> Hapur Road  
Ghaziabad (UP).
3. Executive Engineer  
Office of the Executive Engineer  
Faridabad Central Division  
Faridabad. ....Respondents

(By Advocate: Shri Anil Singal for Ms. Anupama Bansal)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy:-**

This is one of the oldest matter cases before this Tribunal. It is being adjourned since 2017. There was no representation for the applicant on 06.12.2017. The

same situation prevailed when it was listed on 19.04.2018. Today, also there is no representation for the applicant. It is evident that the applicant is not interested in pursuing the OA. The same is accordingly dismissed for default. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/